

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO.HC.VII-64/2000(Pt.)/1186/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.
To, Smti. Bijay Lashmi Boruah,
Presiding Officer,
MACT No. 2, Kamrup, Guwahati.

Dated Guwahati the th 24 February, 2020.

Sub: **Station leave.**

Ref:- Your e-mail dated 19.02.2020.

Madam,

With reference to the above, I am directed to inform you that, your prayer for station leave permission w.e.f. 21.02.2020 till 23.02.2020, has been granted.

The Presiding officer, STAT & Member MACT No. 1, Kamrup (M), Guwahati and in his absence, the Member MACT No. 3, Kamrup(M), Guwahati will remain in charge of MACT No. 2, Kamrup(M), Guwahati in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

1189
Memo NO.HC.VII-64/2000(Pt.)/1187-A, dated 24.2.2020

Copy to:

1. The Presiding officer, STAT & Member MACT No. 1, Kamrup(M), Guwahati.
2. The Member MACT No. 3, Kamrup (M), Guwahati.
3. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

24/2/2020
Rosen